

OFFICE OF THE DISTRICT JUDGE, SUNDARGARH

ADVERTISEMENT FOR WALK-IN-INTERVIEW

Dated, the 10th of March, 2021

Applications are invited from the eligible candidates for engagement of persons on daily wage basis to meet required services of Group-D employees in the Judgeship of Sundargarh for a period of 06 (six) months or till finalization of the Rules, whichever is earlier. The engagement is purely temporary and terminable at any time without any prior notice. The persons to be engaged **on daily wage basis** shall not claim regularization of service at any point of time and shall be posted at any Court/ station within the Judgeship of Sundargarh.

The last date of receipt of application: 25.03. 2021.

Date and place of Interview: To be notified later on

Number of persons to be engaged: 15

Eligibility of the candidates:

A candidate

- i) must be a citizen of India,
- ii) must have passed Class VIII examination ,
- iii) shall not be below 18 years and above 32 years of age on the date of this advertisement,
- iv) shall be able to speak, read and write Odia,
- v) shall have elementary knowledge in English,
- vi) shall be of good character, and
- vii) shall not have more than one spouse living.

The desirous candidates having requisite qualifications and fulfilling other eligibility criteria are required to submit their application forms duly filled in as per the prescribed format given below along with a set of xerox copy of all the certificates in support of their age, educational qualification, experience as well as no objection certificate from the employer, if any, 01 self-addressed stamped envelope and 02 recent passport size colour photographs by registered post or person to the District Judge - cum- Chairman, District Recruitment Committee, Sundargarh, Dist- Sundargarh, Pin-770001 on before the last date fixed for applications.

The list of eligible candidates, after scrutiny, and the date of Interview will be notified later on in the District Court website <https://districts.ecourts.gov.in/sundargarh>.

No TA/ DA will be paid to the candidates for attending the interview. No further correspondence in this regard will be entertained. The decision of the District Judge as to result of the Interview shall be final and in no case shall liable to be challenged. Mere selection in Interview shall not confer any right upon the candidates for engagement. The Authority reserves the right to alter, modify or cancel this advertisement at any point of time.

Sd/-
District Judge -cum - Chairman,
District Recruitment Committee, Sundargarh
Dt. 10.03.2021

APPLICATION FORM
FOR ENGAGEMENT OF PERSONS ON DAILY WAGE BASIS TO MEET REQUIRED
SERVICES OF GROUP-D EMPLOYEE IN THE JUDGEDHIP OF SUNDARGARH

1. Name of the applicant: (in BLOCK LETTERS) :
2. Father's/ Husbands Name:
3. Sex: (Male / Female)
4. Permanent address:

5. Address for correspondence:

6. Nationality:
7. Date of birth:
8. Educational qualifications:

Exam Passed	Name of the Institution	Year of Passing	% of Marks	Remark

9. Experience if any
10. Name of the last employer, if any:
11. Any other relevant information.
12. Mobile No / Telephone No/ email, if any

Declaration

I do hereby declare that the facts stated above are true to the best of my knowledge and belief.

Signature of Applicant